

PUNJAB LEGISLATIVE ASSEMBLY SECRETARIAT

TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB LEGISLATIVE ASSEMBLY
DURING THE SITTINGS OF NINTH SESSION TO BE HELD
FROM THE 26TH TO 29TH SEPTEMBER, 2025.

Friday, the 26th September, 2025
(11.00 A.M.)

- i) Obituary References.
- ii) Discussion on "Rehabilitation of Punjab".

Saturday, the 27th September, 2025
Sunday, the 28th September, 2025

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Holidays

Monday, the 29th September, 2025
(11.00 A.M.)

- i) Resumption of discussion on "Rehabilitation of Punjab".
- ii) Motion under Rule 16 regarding adjournment of the House sine-die.
- iii) Legislative and other Business, if any.

Revised programme, if any, will follow.

CHANDIGARH:
THE 23RD SEPTEMBER, 2025.

R.L. KHATANA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 24-LA-2025/13572, dated Chandigarh, the 23 September, 2025.


No. 24-LA-2025/13573, dated Chandigarh, the 23 September, 2025.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
5. the Principal Secretary to Hon'ble Governor, Punjab, Chandigarh;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh;
7. the Legal Remembrancer to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001;
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;

P.T.O.

11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Director, Information and Public Relations, Punjab, Chandigarh;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
18. all Press Correspondents stationed at Chandigarh.


**SUPERINTENDENT,
for SECRETARY.**